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Title: The Minister of Parliamentary Affairs informed the House that the Government will appoint a retired Judge to hold an inquiry to look into matter on reported lobbying for FDI in India by Walmart.

MADAM SPEAKER: Question Hour.

...(Interruptions)

THE MINISTER OF URBAN DEVELOPMENT AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI KAMAL NATH): Madam, I just want to say something.

MADAM SPEAKER: Yes.

SHRI KAMAL NATH: Madam, yesterday I had shared the concern of hon. Members on the Press reports concerning Walmart. I had also informed the House that the Government had no hesitation in having an inquiry. Today I would like to inform the House that the Government will appoint a retired Judge to hold an inquiry into the media reports concerning Walmart. We will make this a time-bound inquiry so that as fast as possible, the House is informed of its results.

...(Interruptions)

SHRI SUDIP BANDYOPADHYAY (KOLKATA UTTAR): Would it be by a retired Judge of the Supreme Court or the High Court? ... (Interruptions)

MADAM SPEAKER: Let him complete.

...(Interruptions)

श्री शेलेन्द्र कुमार (कोशलगढ़ी): सुप्रीम कोर्ट के रिटायर्ड जज से इनकवायरी कराइए। ... (Interruptions)

MADAM SPEAKER: You please address the Chair.

...(Interruptions)

श्री कमल नाथ: मैंने आप सबके सुझाव सुन लिए हैं, आप मुझे सुझाव डाउस के बाहर भी दे दीजिएगा। हमें कोई संकोच नहीं है कि रिटायर्ड जज से इनकवायरी कराएं, तो आप मुझे अपने सुझाव कृपा करके दे दीजिएगा। ... (व्यवस्थान)

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MADAM SPEAKER: Question Hour. Question 261. Shri Satpal Maharaj.